

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 03.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.984/2020 in CP(IB) No.454/7/HDB/2018
NAME OF THE COMPANY	Aayusiddhi Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	Gondimalla Madhu Mohan & 3 others
NAME OF THE RESPONDENT(S)	Aayusiddhi Life Sciences Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter taken up for hearing through video conference.

IA No.984/2020

1. Ms. Sandhya Rani, counsel for the Applicant and Mr. Y. Suryanarayana, counsel for R1 to R3 appeared through video conference.
2. No representation on behalf of R4.
3. Counsel for the Applicant stated that the notice to R4 returned unserved. She is directed to send another notice to R4 and file proof of service of the same in the registry on the next date of hearing.
4. Counsel for R1 to R3 prayed time for filing counter. At his request, time is enlarged for filing counter with a direction to furnish copy of the same to the other side.
5. Put up the matter on 18.12.2020


MEMBER TECHNICAL

Rk


MEMBER JUDICIAL